

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 26th September, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
FOR ADMISSION			
1.	Original Application No. 680/2018	Ganta Shivarama Krishna Vs. State of Andhra Pradesh & Ors.	Mr. Sravan Kumar, Adv. for Applicant
FOR COMPLETION OF PLEADINGS			
2.	Original Application No. 266/2017	Kudrat Sandhu Vs. State of Himachal Pradesh & Ors.	Mr. Arun Monga & Ms. Divya Sharma, Advcs. for Applicant Mr. Sanjay Kumar & Ms. Kalpana Devi, Advcs. for R-1 & 5 Mr. Sarthak Ghnkrokte, Adv. for R-2 Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. V. K. Shukla, Adv. for State of M.P. Mr. Rahul Shrivastav, Adv. for MPPCB Ms. Deep Shikha Bharati, Adv. for MoEF Mr. Kapil Dua, Adv. for R-7, 10, 13, 15, 16, 17 & 19 Mr. Adarsh Kumar Vashist, Adv. for R-8, 11, 18 & 20 Mr. Aditya Dhawan, Adv. for R-9 Mr. Om Prakash, Adv. for Ministry of Railways Ms. Radhika Gautam, Adv. for R-12 & 14 Mr. Raj Kumar, Adv. for CPCB
3.	Original Application No. 481/2017	Bharat Bhushan Malviya Vs. Union of India & Ors.	Mr. Sandeep Mishra, Adv. for Applicant Mr. Rajesh K. Singh, Adv. for MoEF Mr. Raj Kumar, Adv. for R-2 Mr. B. V. Niren, Adv. for R-4 Ms. Priyanka Sinha, Adv. for Jharkhand Mr. Tarunvir Singh Khehar, Adv.
4.	Original Application No. 42/2018	Jail Lal Vs. State of Haryana & Ors.	Mr. Bajesh Pandey, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. B. V. Niren, Adv. for CGWA Mr. Om Prakash, Adv. for Railways
5.	Appeal No. 44/2018 (M.A. No. 413/2018 & M.A. No. 414/2018)	Ramesh Agrawal Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Advcs. for Applicant Mr. Thakur Sumit, Adv. for R-1 Mr. Anshuman Sharma, Adv. Mr. Shourya Malhotra, Adv. for R-3 Mr. Gaurav Choudhary, Adv. for R-4 Ms. Shashi Juneja, Adv. for State of Chhattisgarh
6.	Original Application No. 84/2018 (M.A. No. 466/2018 & M.A. No. 680/2018)	Shariq Abbas Zaidi & Anr. Vs. State of U.P. & Ors.	Mr. S. A. Zaidi & Ms. Mansi Chahal, Advcs. for Applicant Ms. Priyanka Swami, Adv. for State of UP Mr. Pradeep Mishra, Adv. for UPPCB M. Vishwajit Singh, Adv. for R-4

			Mr. Sandeep Thukral, Adv. for R-5 Mr. Raman Yadav, Adv. for GDA Mr. K. K. Malhotra, Adv. for R-6 Mr. Sudhir K. Makkar, Sr. Adv. with Ms. Saumya Gupta, Adv. for R-7 Mr. Atif Suhrawardy, Adv. for R-8 Mr. Raj Kumar, Adv. for CPCB Mr. Kunal Kher, Adv.
7.	Appeal No. 85/2018 (M.A. No. 956/2018)	Wockhardt Hospitals Limited Vs. Maharashtra Pollution Control Board & Ors.	Mr. Pinaki Mishra, Sr. Adv. with Mr. Sanjeev Kapoor Adv. for Applicant Mr. Mukesh Verma, Adv. for MPCB Mr. Preshit Surshe, Adv. for R-2 & 3 Mr. Shreyas Gacche, Adv. for R-4 Mr. P. K. Mullick, Adv. for R-5
8.	Original Application No. 334/2018	Rajesh Kumar Vs. State of Himachal Pradesh & Ors.	Mr. Aditya Dhawan, Adv. for Applicant Mr. Manish Kumar, Adv. for R-1 to 4, 10&11 Mr. Sunil K. Tripathi, Adv. for R-5 to 9 Mr. Divya Prakash Pande, Adv. for HPSPCB
9.	Original Application No. 340/2018 (M.A. No. 1136/2018)	Aleixo Pereira Vs. The Village Panchayat Majorda-Utorda -Calata & Ors.	Mr. Aleixo Pereira, Applicant in person Mr. Manish Raghav, Adv. for R-1 Mr. Jai Dehadrai & Mr. S. S. Rebello, Adv. for R-4, 9 to 12 Mr. Gigi C. George, Adv. for MoEF & CC
10.	M.A. No. 755/2018 IN Execution Application No. 14/2016	Atul Bharadwaj Vs. Himachal Pradesh Pollution Control Board & Ors.	Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Aditya Dhawan, Adv. for HPSEB Mr. Manish Kumar, Adv. for State of HP Mr. Divya Prakash Pande, Adv. for HPSPCB Mr. Attin Shankar Rastogi, Adv. for MoEF
FOR HEARING			
11.	Original Application No. 54/2016	Suryajyoti Singh Paul Vs. UOI & Ors.	Mr. Kudrat Sandhu & Mr. Harmeet Singh, Adv. for Applicant Mr. B. V. Niren, Adv. for R-1 Mr. Attin Shankar Rastogi, Adv. for R-3 Mr. Rajkumar, Adv. for R-4 Mr. Shubham Bhalla, Adv. for U.T. Chandigarh Administration Mr. Pawan Upadhyay, Adv.
12.	Original Application No. 618/2016 (M.A. No. 1193/2016, M.A. No. 332/2017, M.A. No. 105/2018, M.A. No. 782/2018, M.A. No. 1163/2018 M.A. No. 1226/2018, M.A. No. 1299/2018 & M.A. No. 1326/2018)	Sanjay Kumar Vs. State of UP & Ors.	Mr. Sanjay Kumar, Adv. in person Dr. Sandeep Singh, Adv. for R-1 Mr. Pradeep Misra, Adv. for UPPCB Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar & Ms. Guneet Khehar, Adv. for CNCTD & Delhi Police Mr. B. V. Niren, Adv. Mr. Ravindra Kumar, Adv. for NOIDA & GNOIDA Mr. Divya Prakash Pande, Adv. Mr. Dhruv Pal, Adv. Mr. Sanjay Kumar Pandey, Adv. Mr. Prateek Gupta, Adv. Mr. Anil Grover, AAG Mr. Rajesh K. Singh, Adv. Mr. Ambuj Kumar Niraj, Adv. Mr. Deepak Kumar Prasad, Adv. Mr. Sudeep Kumar Shrotriya, Adv. Mr. Sameer Chandra, Adv. Mr. D. K. Sharma, Adv. Mr. Pramod Kumar, Adv. Mr. Atif Suhrawardy, Adv. Mr. Yogesh Kumar, Adv.

13.	Original Application No. 13/2017	Chanakya Place Residents Welfare Association Vs. Govt. of NCT of Delhi & Ors.	Ms. Nishtha Chawla, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1 & 2 Mr. Dinesh Jindal, LO for DPCC Mr. Arav Kapoor, Adv. for BSES & RPL Ms. Puja Kalra, Adv. for SDMC Mr. Sumeet Pushkarma, Adv. for R-4 Mr. Manish Srivastava, Adv. for R-5 Mr. Kush Sharma, Adv. Mr. Ravinder Kumar, Adv. for Noida Mr. Divya Prakash Pande, Adv. for MoEF
14.	Execution Application No. 38/2017 (M.A. No. 1339/2017) IN O.A. No. 180/2015	Sushil Raghav Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Saxid Marzook Bafaki, Adv. for R-1 Mr. Raman Yadav, Adv. for R-6 Ms. Priyanka Swami, Adv. for Nagar Nigam Ghaziabad Mr. Bhanwar Pal Singh Jadon, Adv. for UP Dr. Indira Pratap Singh, Adv. for UPHDB Mr. Rajkumar, Adv. for CPCB Mr. Vishwajeet Singh, Adv. for R-7 Mr. Vinayak Gupta, Adv. for MoEF
15.	Original Application No. 733/2017 (M.A. No. 1404/2017 & M.A. No. 1215/2018)	Kamal Vs. National Capital Region Planning Board & Ors.	Mr. Dhananjay Garg & Pradeep Kumar, Adv. for Applicant Mr. D. N. Goburdhan, Adv. for R-1 Mr. Mukesh Kumar Verma, Adv. for R-2&8 Mr. Raman Yadav, Adv. for R-4 Ms. Pinky Anand, Sr. Adv. with Ms. Priya Puri, Adv. for IOCL Mr. Pradeep Misra, Adv. for R-7 & 9 Dr. Sandeep Singh, Adv. for State of UP
16.	Original Application No. 813/2017	Bachhu Singh Vs. State of Haryana & Ors.	Mr. Nikhil Rohatgi & Mr. Shashank Khurana, Adv. for Applicant Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for State of Haryana Mr. Vikas Rao, Adv. for R-3
17.	Original Application No. 824/2017 (M.A. No. 1571/2017)	Dharm Singh & Ors. Vs. Venco Research and Breeding Farms Pvt. Ltd. Poultry Farms & Ors.	Mr. Mahavir Singh, Adv. for Applicant Ms. Inderjeet Sidhu, Adv. for R-1 Mr. Pradeep Misra, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Ms. Panchajanya Batra Sbingh, Adv.
18.	Original Application No. 34/2018	Vikrant Tongad Vs. Union of India & Ors.	Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Satyalipsu Ray, Adv. for MoEF Mr. Varun Thakur, Adv. for NMCG Mr. A. K. Prashad, Adv. for MoWR Mr. Rahul Verma, AAG for Uttarakhand Mr. B. V. Niren, Adv. for CGWA Mr. Rajkumar, Adv. for CPCB Mr. Mukesh Verma, Adv. for UKPCB Mr. Pradeep Mishra, Adv.
19.	Original Application No. 145/2018	Citizens Welfare Association Vs. South Delhi Municipal Corporation & Ors.	Mr. Angad Mehta, Adv. for Applicant Mr. Vinayak Gupta, Adv. for SDMC Ms. Sakshi Popli, Adv. for DPCC Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3, 4 & 6 Mr. Gigi C. George, Adv. for MoEF & CC Mr. Rajkumar, Adv. for CPCB Mr. Tarunvir Singh Khehar, Adv. for R-5 Dr. Abhishek Atrey, Adv.

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